

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

C.P.(I.B) No.230/NCLT/AHM/2020

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company:

Yashvi Impex
V/s
Shree Shiv Vijay Processors Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing)

Ms. Aditi Tiwari, Advocate appeared on behalf of Operational Creditor. Mr. Kuldeep Adesara, Advocate appeared on behalf of Corporate Debtor.

Pleadings are completed.

The matter stands adjourned for further consideration to 19.07.2021.

- Sd -

**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**
Dated this the 08th day of June, 2021


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**